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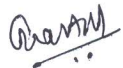
NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

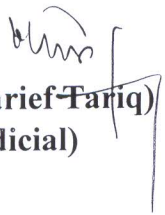
APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/133/2016
NAME OF THE PETITIONER(S)	:	S. Venkatesh & another
NAME OF THE RESPONDENT(S)	:	M/s Cenney Hotels Private Limited & 3 others
UNDER SECTION	:	397/398


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. ANANTH PADMANABHA	Counsel for R2 & R3	
2. Desikan B. FOR A.K. MYSAMY Associates	Counsel for P1 & P2	Desikan B.

**ORDER**

Counsel for petitioner present. Counsel for R2 & R3 present. No representation on behalf of R4. Counsel for the respondents stated that they are trying to settle the disputes between the parties. Therefore, a chance be given in order to arrive at a settlement. Counsel for the petitioner has not confirmed the same, rather stated that they have already filed an affidavit indicating that a compromise could not be arrived at. Since R1 is a family concern and if one more chance is given that will be in the interest of both the parties. At request time is enlarged. Put up on **9.12.2016 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)